

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No.01 of 2024 in MAC App./11/2024/(Filing No.)**

THE NEW INDIA ASSURANCE CO. LTD. APPLICANT  
*VERSUS*

SUKMIT THAPA RESPONDENT

**Date: 23.04.2024**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**  
For Applicant Mr. Dipayan Roy, Advocate.

**O R D E R**

Notice issued to the Respondent is returned with the report that the addressee is deceased.

The Applicant seeks to take steps in this context.

Let steps be taken.

List on 09-05-2024.

**Judge**  
23.04.2024